## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No. 14/97

Monday this the third day of March, 1997.

## CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

R. Ajithkumar,
Peon, Office of the Deputy Regional
Director, National Savings, Calicut
residing at Puthen Veedu, Thavalakuzhi,
Ettumanoor.

... Applicant

(By Advocate Mr. R. Sreeraj for MR Rajendran Nair)

Vs.

- The Director, Government of India Production Centre, Ettumanoor.
- 2. The Regional Director, National Savings Organisation, (Government of India), Kerala Regional Office, Trivandrum. ... Respondents

(By Advocate Mr. T.R.Ramachandran Nair, ACGSC)

The application having been heard on 3.3.1997, the Tribunal on the same day delivered the following:

## ORDER

Learned counsel for the applicant states
that after the filing of this application, applicant
has made a representation to the second respondent
for a transfer to Trivandrum and that applicant does
not wish to pursue this application further, rather
he would prefer to pursue the matter with the department.
Counsel seeks permission to withdraw this application
with liberty to do so. The application is closed as
withdrawn giving liberty to the applicant to pursue the
matter with the department. No costs.

Dated the Brd day of March,

A.V. HARIDASAN VICE CHAIRMAN

ks.